

meeting of Members from Delhi would soon be called to discuss the law and order situation of Delhi. No one remembers it. Through you, I urge that a meeting should be called to discuss and review the law and order situation in Delhi at the earliest in view of the concern expressed by House in this regard.

**SHRI AYUB KHAN (Jhunjhunu):** Sir, Shri Abdul Hamid laid down his life for the country in the 1965 war and won Param Vir Chakra posthumously. I too participated in that war, but the difference is this that I was awarded Vir Chakra whereas Abdul Hamid won Param Vir Chakra. There are our many friends who won Param Vir Chakra, Mahavir Chakra and Vir Chakra but their widows and family members were not given any assistance by the Government. They are hapless. I am grateful for the ruling given by you as it will boost the morale of the soldiers who are prepared to lay down their lives for the cause of the country and for the unity and integrity of the nation.

**MR. SPEAKER:** I have been told by some State Government that the recipients of Param Vir Chakra and Vir Chakra are given assistance by State Government as well as by Central Government. Whatever you have said is correct and the matter will be taken up with State Government and Central Government.

[English]

**SHRI SAIFUDDIN CHOUDHURY (Katwa):** Sir, in the past, this matter had been raised in this House with the expectation that the Minister concerned will take note of it and initiate action. This is about two very big unexploited oil reserves in our country.

One is in Central Gujarat and the name of the area is Khatna-Kalambar area, where the assessment is that about 865 million metric tonnes of crude oil is there. It has been proved by a scientist who was working with ONGC, Shri K C Roy Choudhury who has retired now. It is due to his persistence that ONGC authorities granted digging of oil

in that area. In one well, oil was found which was described by ONGC as a major breakthrough. But, after that it has been neglected till date.

The other area is the area of Bay of Bengal - the Bengal Delta. On the basis of the scientific findings it has been found that about 28.5 billion metric tonnes are in reserve there in the Eocene Carbonate Rock Reservoir in the Bengal Basin which is 60 million years old. Despite his insistence, no digging had been conducted in that area so far. He has been writing and it is a case of unique fight. We had raised this matter in the House. We had been spending millions of rupees in foreign exchange to import oil.

**MR. SPEAKER:** There is a whole battery of scientists on the one side and there is one scientist giving his opinion on the other side.

**SHRI SAIFUDDIN CHOUDHURY:** Sir, this is one idea. There may be another idea also. ONGC is not taking note of this and they are thinking that it is not true. But, how to come to that conclusion? He has been writing to the Minister; we have been raising it in the House. We requested the Government to talk to the scientist. There are other scientists also who are ratifying this idea.

**SHRI SOMNATH CHATTERJEE:** There was an All India Symposium of this.

**SHRI SAIFUDDIN CHOUDHURY:** a renowned scientist supported this idea. The Secretary in the Department of Petroleum promised to give him time to discuss the matter with him. But so far this promised meeting did not take place.

If you go into the history a little bit, you will find that this man - when he raised this matter - was harassed and transferred. I do not know what is the mystery. We should go into it. Some vested interest is working in it. There are interested Members in this House and three or four or five Members can be constituted into a Committee to look into this matter. If this is true, then we will be converted

into an oil exporting country. There may be international racket working in it, I do not know.

Therefore I demand that a Committee consisting of the interested Members of this House be constituted. Sir, you are a person of scientific outlook. (*Interruptions*) He is coming to us from time to time. I am a People's representative, as others here are and what is the use in it if we cannot initiate action on important issues? We are told that these are the scientific findings. In the Bengal Basin, drilling was conducted in a particular area. But, he said that in that area oil cannot be found and you divert it to 38 degrees in a particular direction. The oil can be found there. But that diversion did not take place. Why? want to know it. A lot of money is being wasted but the drilling is not taking place in the proper area. That is why I request you that let there be small committee of the House where all the findings by these scientists can be placed. Those who are against the conclusions of this finding, should be called to that committee. Let them reach a conclusion. It is a very serious matter concerning the health of our economy and concerning the saving in foreign exchange.

You have a scientific outlook. You have a scientific attitude. You are a man of science. You are for the good of the country. I request you to direct the concerned Ministry to take this matter very seriously and let this House help this Ministry to really move in a right direction.

SHRI CHITTA BASU: Sir, we raised it earlier also (*Interruptions*)

SHRI MRUTYUNJAYA NAYAK (Phulbani): Sir, a barbaric and heinous attempt of confrontation occurred in the city of Berhampur of Ganjam district, Orissa, between an, army regiment and local police just a few days ago. It was initiated by an unfortunate synchrony of time in which an army trainee officer was brutally assaulted by the police near a cinema hall causing immense tension and resentment among the army regiment. As a result, army and police walked down the street by arm and

ammunition and were ready to kill each other. The Army General of the regiment has ordered for military probe. But as yet, the police administration and the Government of Orissa are very callous and silent to conduct a legal inquiry and take steps against the police officers who have indulged in the police agitation.

Similarly, the police platoons have indulged in creating violence in my hometown, Phulbani, in the State of Orissa and used *lathi*-charge on a peaceful rally by the innocent people.

I request the Home Minister to intervene in the matter to restore confidence and peace in the town.

SHRI G.M.C. BALAYOGI (Amalapuram): Sir, Kakinada town in East Godavari district of Andhra Pradesh is fast developing as an industrial centre with two fertiliser plants and other related small units. Fishing is one of the main professions of large number of people in this area. Besides these, there is one Engineering College and one Medical College. There is a lot of floating population to this town due to these industrial units and Colleges. Unfortunately this town is somehow neglected in regard to transport facilities. At present, there is no proper train facility. This town is not connected to the main line of Railways. People have to depend on shuttle service to reach Samalkot for getting trains on the main line.

Recently, the Railway Department has cancelled the local trains between Samalkot and Kakinada. Instead of introducing new trains, they have cancelled and created a lot of problems to the people in the area. So, I would request you to restore the local trains between Samalkot and Kakinada immediately.

To make it convenient for the people, Kakinada town be connected to the main line of Railways. Also the restoration of railway line between Kakinada-Kotipalli, which was withdrawn long back, if taken up immediately, will benefit a large number of people of this district.